

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 1831
ANSWERED ON 10/02/2026**

BENEFICIARIES UNDER NSAP

1831. Dr. LataWankhede:

Smt. Shambhavi:

Shri Rajesh Verma:

Dr. D. Purandeswari:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details and number of beneficiaries under each of the National Social Assistance Programme components since 2020, State and year-wise;**
- (b) the details and number of grievances have been registered and resolved through official portals or helplines related to non-payment or delays in NSAP pensions, State and year-wise;**
- (c) the details of the steps have been taken by the Government under the National Social Assistance Programme to provide financial assistance to elderly, widows and persons with disabilities living below the poverty line;**
- (d) the details of the steps taken by the Government to expand Aadhaar linkage, bank account seeding and grievance redressal mechanisms under NSAP; and**
- (e) whether the Government is considering to link NSAP beneficiaries with other welfare schemes such as PMJAY, PM Ujjwala Yojana or PM Garib Kalyan Anna Yojana for holistic support, if so, the details thereof**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): National Social Assistance Programme (NSAP) caters to 3.09 crore BPL beneficiaries with scheme-wise ceiling/cap on the number

of beneficiaries for each State/UT. Scheme-wise and State-wise ceiling of number of beneficiaries is given at Annexure.

(b): As per NSAP guidelines, responsibility of implementation of NSAP schemes, identification/verification of beneficiaries, disbursement of pension to beneficiaries, stoppage of pension, annual verification of beneficiaries lies in the hand of States/UTs. As per the information available on the Centralized Public Grievance Redress and Monitoring System (CPGRAMS) Portal, since FY 2020–21, a total of 2249 grievances (including 111 carried forward from the previous financial year) were received, out of which 2178 have been disposed of as on 31.01.2026.

(c) & (d): Under NSAP, the old aged, widows, and divyangjans belonging to Below Poverty Line (BPL) and fulfilling eligibility criteria prescribed in the NSAP guidelines, are provided financial assistance, in form of pension, ranging from Rs.200/- to Rs.500/- per month and in the case of death of the breadwinner, a lump sum assistance of Rs.20,000/- is given to the bereaved family. Central assistance is released to States/UTs on receipt of complete proposals for release of funds. Pension amounts are disbursed directly to beneficiaries by the concerned States/UTs.

A web-based pension payment portal- NSAP-PPS (Pension Payment System) has been operationalized as an end-to-end digital tool for Direct Benefit Transfer (DBT) mode disbursement of pension through PFMS. More than 90% pension disbursement under NSAP is through DBT mode. At present, approximately 91% of beneficiaries have their Aadhaar numbers seeded in the NSAP-PPS portal.

Under NSAP, grievances related to pension are addressed through the CPGRAMS portal with electronic tracking and time-bound resolution by the concerned authorities to ensure timely redressal.

(e): The NSAP guidelines states for convergence of various anti-poverty programmes with NSAP so that besides pension support, eligible beneficiaries may also get access to health, food security and other social assistance measures.

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 1831 to be answered on 10.02.2026 regarding Beneficiaries under NSAP.

State/UT-wise cap/ceiling of no. of beneficiaries : 2020-21						
S.No.	States/UTs	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurana
1	Andhra Pradesh	662641	245607	24413	10906	54354
2	Bihar	2996472	634695	126156	35859	166600
3	Chhattisgarh	644429	260625	32085	12801	24196
4	Goa	13059	8160	468	225	420
5	Gujarat	580706	218395	33537	10695	35377
6	Haryana	258583	57149	11537	4154	-
7	Himachal Pradesh	98368	17979	3125	684	2644
8	Jharkhand	993567	272108	31286	14148	54939
9	Karnataka	966595	465363	43639	18312	-
10	Kerala	449158	209236	29935	4358	36904
11	Madhya Pradesh	1569627	536412	99924	30826	-
12	Maharashtra	1350000	100000	50000	34987	108000
13	Odisha	1418631	528570	90754	24697	64800
14	Punjab	201039	42187	6473	2673	-
15	Rajasthan	799636	278712	56854	12347	47500
16	Tamilnadu	1237809	549084	79316	18445	66388
17	Telangana	473575	175530	17448	7794	38846
18	Uttar Pradesh	4345014	991784	182823	73075	-
19	Uttarakhand	239498	95313	14386	4808	-
20	West Bengal	1423192	644590	86750	21553	65068
21	Arunachal Pradesh	29290	3565	1284	346	1840
22	Assam	707927	137463	18916	8524	25308
23	Manipur	56045	8043	1007	669	3320
24	Meghalaya	77980	8498	969	781	3580
25	Mizoram	25251	1925	400	197	1000
26	Nagaland	44530	3720	960	535	2600
27	Sikkim	16418	1614	817	175	960
28	Tripura	141510	17927	2144	984	5740
29	A&N Islands	5924	1504	301	86	560
30	Chandigarh	5111	942	204	80	440
31	D&N Haveli and D&D	8898	1858	254	119	358

32	NCT Delhi	119403	36361	6321	2270	8040
33	J&K	132837	7891	2426	323	10220
34	Ladakh	6488	443	363	112	
35	Lakshadweep	569	285	51	9	60
36	Puducherry	17713	9785	1259	283	1580
GRAND TOTAL		22117493	6573323	1058585	358840	831642

State/UT-wise cap/ceiling of no. of beneficiaries : 2021-22						
S.No.	States/UTs	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurana
1	Andhra Pradesh	662641	245607	24413	10906	54354
2	Bihar	2996472	634695	126156	35859	166600
3	Chhattisgarh	644429	260625	32085	12801	24196
4	Goa	13059	8160	468	225	420
5	Gujarat	580706	231632	20300	10695	35377
6	Haryana	258583	57149	11537	4154	-
7	Himachal Pradesh	96645	21974	853	684	2644
8	Jharkhand	1000623	269583	26755	14148	54939
9	Karnataka	966595	464177	44825	18312	-
10	Kerala	449158	209236	29935	4358	36904
11	Madhya Pradesh	1569627	536412	99924	30826	-
12	Maharashtra	1350000	100000	50000	34987	108000
13	Odisha	1418631	528570	90754	24697	64800
14	Punjab	201039	42187	6473	2673	-
15	Rajasthan	799636	305053	30513	12347	47500
16	Tamilnadu	1237809	565139	63261	18445	66388
17	Telangana	473575	175530	17448	7794	38846
18	Uttar Pradesh	4419105	1025236	75280	73075	-
19	Uttarakhand	239498	95313	14386	4808	-
20	West Bengal	1359804	733189	86750	21553	65068
21	Arunachal Pradesh	29290	3565	1284	346	1840
22	Assam	707927	121181	35198	8524	25308
23	Manipur	56045	8043	1007	669	3320
24	Meghalaya	77464	8425	1558	781	3580
25	Mizoram	24524	2310	742	197	1000
26	Nagaland	44530	3720	960	535	2600
27	Sikkim	16923	1469	457	175	960
28	Tripura	141510	17927	2144	984	5740
29	A&N Islands	5924	1504	301	86	560
30	Chandigarh	3671	2486	100	80	440

31	D&N Haveli and D&D	8898	1858	254	119	358
32	NCT Delhi	119403	36361	6321	2270	8040
33	J&K	133013	7651	2490	323	10220
34	Ladakh	6488	443	363	112	-
35	Lakshadweep	569	101	51	9	60
36	Puducherry	17713	9785	1259	283	1580
GRAND TOTAL		22131527	6736296	906605	358840	831642

State/UT-wise cap/ceiling of no. of beneficiaries : 2022-23						
S.No.	States/UTs	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurana
1	Andhra Pradesh	663736	246832	24412	10906	54354
2	Bihar	3157256	635091	127100	35859	166600
3	Chhattisgarh	644429	203628	32085	12801	24196
4	Goa	7308	5886	225	225	420
5	Gujarat	620548	276078	20327	10695	35377
6	Haryana	259865	70808	16583	4154	-
7	Himachal Pradesh	93178	21974	853	684	2644
8	Jharkhand	985094	266077	26349	14148	54939
9	Karnataka	899422	452027	44825	18312	-
10	Kerala	458813	320715	66928	4358	36904
11	Madhya Pradesh	1575079	546920	101470	30826	-
12	Maharashtra	1122920	80725	9322	34987	108000
13	Odisha	1418631	525045	90283	24697	64800
14	Punjab	112955	19294	5982	2673	-
15	Rajasthan	823972	315048	30513	12347	47500
16	Tamilnadu	1282504	574258	64096	18445	66388
17	Telangana	480315	180720	20578	7794	38846
18	Uttar Pradesh	4722613	1025236	85773	73075	-
19	Uttarakhand	204557	23898	2880	4808	-
20	West Bengal	1281159	726172	59941	21553	65068
21	Arunachal Pradesh	5894	288	346	346	1840
22	Assam	695997	119955	34579	8524	25308
23	Manipur	55891	7075	1005	669	3320
24	Meghalaya	55734	8024	1558	781	3580
25	Mizoram	24524	2278	722	197	1000
26	Nagaland	45941	3827	1011	535	2600
27	Sikkim	16928	1469	457	175	960
28	Tripura	135232	17537	2131	984	5740
29	A&N Islands	585	3	2	86	560

30	Chandigarh	2378	2486	100	80	440
31	D&N Haveli and D&D	8754	2109	310	119	358
32	NCT Delhi	113824	36361	4635	2270	8040
33	J&K	130298	7631	2465	323	10220
34	Ladakh	6486	443	219	112	-
35	Lakshadweep	155	87	51	9	60
36	Puducherry	17713	9821	1271	283	1580
GRAND TOTAL		22130688	6735826	881387	358840	831642

• Due to non-utilization of ceiling in some of the schemes by the some of the States/UTs. State/UT-wise ceiling was revised in September, 2022.

State/UT-wise cap/ceiling of no. of beneficiaries : 2023-24						
S.No.	States/UTs	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurana
1	Andhra Pradesh	663736	246832	24412	10906	54354
2	Bihar	3157256	635091	127100	35859	166600
3	Chhattisgarh	644429	203628	32085	12801	24196
4	Goa	7308	5886	466	225	420
5	Gujarat	620548	276078	20327	10695	35377
6	Haryana	259865	70808	16583	4154	-
7	Himachal Pradesh	93178	21974	853	684	2644
8	Jharkhand	985094	266077	26349	14148	54939
9	Karnataka	899422	452027	44825	18312	-
10	Kerala	458813	320715	66928	4358	36904
11	Madhya Pradesh	1575079	546920	101470	30826	-
12	Maharashtra	1122920	80725	9322	34987	108000
13	Odisha	1418631	525045	90283	24697	64800
14	Punjab	112955	19294	5982	2673	-
15	Rajasthan	823972	315048	30513	12347	47500
16	Tamilnadu	1282504	574258	64096	18445	66388
17	Telangana	480315	180720	20578	7794	38846
18	Uttar Pradesh	4722613	1025236	85773	73075	-
19	Uttarakhand	204557	23898	2880	4808	-
20	West Bengal	1281159	726172	59941	21553	65068
21	Arunachal Pradesh	5893	288	112	346	1840
22	Assam	695997	119955	34579	8524	25308
23	Manipur	55891	7075	1005	669	3320
24	Meghalaya	55734	8024	1558	781	3580
25	Mizoram	24524	2278	722	197	1000
26	Nagaland	45941	3827	1011	535	2600

27	Sikkim	16928	1469	457	175	960
28	Tripura	135232	17537	2131	984	5740
29	A&N Islands	585	3	2	86	560
30	Chandigarh	2378	2486	100	80	440
31	D&N Haveli and D&D	8754	2109	310	119	358
32	NCT Delhi	113824	36361	4635	2270	8040
33	J&K	130298	7631	2465	323	10220
34	Ladakh	6486	443	219	112	-
35	Lakshadweep	155	87	51	9	60
36	Puducherry	17713	9821	1271	283	1580
GRAND TOTAL		22130687	6735826	881394	358840	831642

State/UT-wise cap/ceiling of no. of beneficiaries : 2024-25						
S.No.	States/UTs	IGNOAPS	IGNWPS	IGNDPS	NFBS	Annapurana
1	Andhra Pradesh	663736	246832	24412	10906	54354
2	Bihar	3157256	635091	127100	35859	166600
3	Chhattisgarh	644429	203628	32085	12801	24196
4	Goa	7308	5886	466	225	420
5	Gujarat	620548	276078	20327	10695	35377
6	Haryana	259865	70808	16583	4154	-
7	Himachal Pradesh	93178	21974	853	684	2644
8	Jharkhand	985094	266077	26349	14148	54939
9	Karnataka	899422	452027	44825	18312	-
10	Kerala	458813	368358	19285	4358	36904
11	Madhya Pradesh	1575079	546920	101470	30826	-
12	Maharashtra	1122920	80725	9322	34987	108000
13	Odisha	1418631	525045	90283	24697	64800
14	Punjab	112955	19294	5982	2673	-
15	Rajasthan	823972	315048	30513	12347	47500
16	Tamilnadu	1282504	574258	64096	18445	66388
17	Telangana	480315	180720	20578	7794	38846
18	Uttar Pradesh	4722613	1025236	85773	73075	-
19	Uttarakhand	204557	23898	2880	4808	-
20	West Bengal	1281159	726172	59941	21553	65068
21	Arunachal Pradesh	5893	288	112	346	1840
22	Assam	695997	119955	34579	8524	25308
23	Manipur	55891	7075	1005	669	3320
24	Meghalaya	55734	8024	1558	781	3580
25	Mizoram	24524	2278	722	197	1000

26	Nagaland	45941	3827	1011	535	2600
27	Sikkim	16928	1469	457	175	960
28	Tripura	135232	17537	2131	984	5740
29	A&N Islands	585	3	2	86	560
30	Chandigarh	2378	2486	100	80	440
31	D&N Haveli and D&D	8754	2109	310	119	358
32	NCT Delhi	113824	36361	4635	2270	8040
33	J&K	130298	7631	2465	323	10220
34	Ladakh	6486	443	219	112	7260
35	Lakshadweep	155	87	51	9	60
36	Puducherry	17713	9821	1271	283	1580
GRAND TOTAL		22130687	6783469	833751	358840	831642

IGNOAPS-Indira Gandhi National Old Age Pension Scheme
IGNWPS-Indira Gandhi National Widow Pension Scheme
IGNDPS-Indira Gandhi National Disability Pension Scheme
NFBS-National Family Benefit Scheme
